NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 24-B/2016 with TP No. 24/397-398/NCLT/AHM/2016 (New) CA 106 of 2015 with C.P. No. 22/397-398/CLB/MB/2012(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

Name of the Company:

Niklesh T. Nihalani

V/s.

Rohit Dyeing & Printing Mills Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REDRESENTATION

SIGNATURE

1

2

ORDER

None present for Petitioner. None present for Respondent.

List the matter on 11.12.2017.

Will

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of November, 2017.